



2026:AHC:39856-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29949 of 2025

Raj Mishra And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Gaurav Kumar Sharma, Pawan Kumar Tripathi
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State and perused the record.
2. At the very outset, Sri Pawan Kumar Tripathi, learned counsel for the petitioners has made a statement at bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State has no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 23, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)